NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:
PETITION NUMBER	: TCP/17/2016
NAME OF THE PETITIONER(S)	: T.C. Alexander and 2 others
NAME OF THE RESPONDENT(S)	: Rashtra Deepika Limited and 10 others
UNDER SECTION	: 397/398
S.No. Name (in Capital)	Represented by Signature
1) MANOJ MENON	Counsel for R. U. HALLEC BEN in CA + TEP V. HALLEC BEN
L) VASANTHAM BASKARAM	Counsel for R4+R5+R9 (9. H. MINON) ON CA + R5+R8 N. AALLEL BEN ON TCP WASANTHAN BASKA
3) C. Prabhy Depresenting S. Chalcoavathi	lounded for R3 in CA-13/2009
3. Sinanjula dui, Adr For LSRXLO	FOR APPLICAMS/ PRATHIONS SMUMM
5) Ramji. 5 for R-6 in main CP	Consellor Ajs S Respondent - 6 in Kaince

ORDER

Ms S Manjula Devi, counsel for petitioners present. In the main CP, Shri V Hallel Ben, counsel for R1, counsel for R2, Shri C Prabhu, counsel for R3, counsel for R5 & R8 and Shri S Ramji, counsel for R6 are present. R4, R7, R9 and R10 are absent. No representation. In CA-13/2016, counsel for applicant present. Counsels for R1, R3, R4, R5 & R9 are present. Counsel for R3 prayed time for filing counter in the CA. Counsel for respondents are directed to file counter in the main CP by the next date of hearing. Time extended at request. Put up on 23.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)

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